

**COURT - I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**REVIEW PETITION NO. 18 OF 2015 in**  
**IA No.187 of 2015 in**  
**Appeal No.21 of 2014 & IA No.251 of 2015**

**&**

**APPEAL NO.204 OF 2015**  
**I.A. NO.343 OF 2015**

**Dated: 30<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**REVIEW PETITION NO. 18 OF 2015 in**  
**IA No.187 of 2015 in**  
**Appeal No.21 of 2014 & IA No.251 of 2015**

**n the matter of :**

**Indian Wind Energy Association & Anr** **...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Ms. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Sandeep Rajpurohit for R-8 & 9

Mr. Rushir Mishra for R-10

**APPEAL NO.204 OF 2015**  
**I.A. NO.343 OF 2015**

**In the matter of :**

**Indian Wind Energy Association & Anr** **...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Ms. Matrugupta Mishra

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Mr. Sandeep Rajpurohit for R-2  
Mr. G. Umapathy  
Mr. Aditya Singh for R-4  
Mr. Rushir Mishra for R-10

**ORDER**

Since the Technical Member is demitting the office on 31.05.2017, list the matter for hearing before the regular bench on **21.08.2017.**

**(T Munikrishnaiah)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

Pr /Hks